

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3491**

**TO BE ANSWERED ON THE 17<sup>TH</sup> DECEMBER, 2024/ AGRAHAYANA 26, 1946  
(SAKA)**

**ASSISTANCE FOR POLICE STATIONS IN LWE AFFECTED DISTRICTS**

**†3491. SHRI SATISH KUMAR GAUTAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether any assistance is being provided by the Government to strengthen the district police in the leftist extremism affected districts and if so, the details thereof;**

**(b) whether any assistance is being provided to the State Governments by the Union Government for the construction of police stations in the said districts; and**

**(c) if so, the details thereof during the last five years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): To address the Left-Wing Extremism (LWE) menace holistically, Government of India approved 'National Policy and Action Plan to address LWE' in 2015. The Policy envisages a multi-pronged strategy involving security related measures, development interventions, ensuring rights and entitlements of local communities, etc.**

- On security front, the Government of India assists the LWE affected States by providing Central Armed Police Forces battalions, training,**

**funds for strengthening of the State police forces, equipment & arms, sharing of intelligence, construction of Fortified Police Stations etc;**

- **Under the Special Infrastructure Scheme for LWE affected areas (SIS), assistance is provided to LWE affected states by Government of India for the following:**

- i. Strengthening of Special Forces,**
- ii. Strengthening of Special Intelligence Branches,**
- iii. Strengthening of District Police,**
- iv. Construction of Fortified Police Stations (FPS).**

**The details of assistance to States for Districts Police and Fortified Police Station are as under:**

- **During last 05 years, works of Rs.363.26 crore have been sanctioned for the District Police.**
- **Under the scheme, 302 Fortified Police Stations worth Rs. 759.51 crore have been sanctioned since 2017-18.**
- **The Special Infrastructure Scheme is implemented on fund sharing basis on 60 (Central) : 40 (State) basis.**

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